

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 15th March, 2021

No. HC.V- 92/2020/200 /Estt. ## Hon'ble the Chief Justice has been pleased to grant financial up-gradation under the Modified Assured Career Progression (MACP) Scheme to the following Officer and staff of this Registry for the year 2021 in accordance with the Notifications of Government of Assam No. FPC.12/2017/4 dated 6th July, 2017 and No. FPC.12/2017/Pt/15 dated 7th February, 2020:

Sl. No.	Name & Present Designation	MACPS Entitlement	MACPS benefits w.e.f.
1.	SRI SUKHAMAY DEY, Private Secretary	1 increment	2 nd (final) MACP w.e.f. 01.01.2021
2.	SRI KRISHNA KANTA BARUAH, Sr. Computer Assistant	1 increment	1 st (final) MACP w.e.f. 01.01.2021
3.	SAHJAHAN ALI, Court Attendant	1 increment	3 rd (final) MACP w.e.f. 01.01.2021
4.	SRI RAJ KISHORE SHAH, Court Attendant	1 increment	3 rd (final) MACP w.e.f. 01.01.2021
5.	SRI SATYA CH. KALITA, Court Attendant	1 increment	3 rd (final) MACP w.e.f. 01.01.2021
6.	SRI SANKAR RAI, Court Attendant	1 increment	2 nd MACP w.e.f. 01.01.2021
7.	SRI AJIT HIRA, Court Attendant	1 increment	2 nd MACP w.e.f. 01.01.2021
8.	SRI SANKHADHAR ROY, Court Attendant	1 increment	1 st MACP w.e.f. 01.01.2021
9.	SRI PRANAB DAS, Court Attendant	1 increment	1 st MACP w.e.f. 01.01.2021
10.	SRI MANI KANTA DAS, Court Attendant	1 increment	1 st MACP w.e.f. 01.01.2021
11.	SRI BISHWANATH RAJAK, Lawn Attendant	1 increment	2 nd MACP w.e.f. 01.01.2021
12.	SMT. BULU BASFOR, Sanitation Attendant	1 increment	3 rd (final) MACP w.e.f. 01.01.2021

By order,


REGISTRAR GENERAL

Memo No. HC.V-92/2020/200 -A /Estt. #

Dated 15 .03.2021

Copy for information and necessary action to : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Vigilance/Admn./Judl./Estt), Gauhati High Court, Guwahati.
4. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Secretary, Gauhati High Court Legal Services Authority (Committee), Gauhati High Court, Guwahati

6. The Joint Registrar _____, Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6
9. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6
10. The Deputy Registrar _____, Gauhati High Court, Guwahati.
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Treasury Officer, Kamrup (Metro) Treasury, Guwahati-1
18. The Finance and Accounts Officer, Gauhati High Court, Guwahati
19. The A.O.(J) _____, Gauhati High Court, Guwahati/AOJ (Accounts) to take necessary steps accordingly.
20. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
21. The CA to the Registrar General, Gauhati High Court, Guwahati.
22. The High Court Notice Board, Gauhati High Court, Guwahati.
23. The Order File.


REGISTRAR GENERAL